

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 2543
TO BE ANSWERED ON 12.03.2018**

IMPLEMENTATION OF ESI ACT, 1948 IN JALORE

†2543. SHRI DEVJI M. PATEL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has implemented Employees State Insurance Corporation (ESIC) Act, 1948 in whole Jalore District and if so, the details thereof;**
- (b) whether labourers are contributing 01.75 per cent subscription to ESIC and employers have started giving 04.75 percent contribution and if so, the details thereof;**
- (c) whether labourers are unable to get treatment in the event of accidents and disease due to lack of ESI hospital in Jalore district and if so, the details thereof;**
- (d) whether the Government is contemplating to establish 500 bed ESI Hospital in Jalore; and**
- (e) if so, the details and the current status thereof along with the funds earmarked for the purpose?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a): Yes, Madam. Jalore district is fully notified with effect from 01.09.2016 under ESI Scheme.

(b): Yes. Madam. In routine, the employee's share of contribution is 1.75% and employer's share 4.75% of the wages payable to an employee.

Contd..2/-

However, as per ESI (Central), Rules, 1950, in areas where the Act is implemented for the first time, the rates of employee's and employer's contribution for the initial 2 Years from such date of implementation, shall be as under:-

(i) Employee' contribution – A sum (rounded to the next higher rupee) equal to 1% of the Wages payable to an employee; and

(ii) Employer's contribution - A sum (rounded to the next higher rupee) equal to 3% of the Wages payable to an employee;

Provided that on completion of 2 Years from the date of implementation of the Act, the rate of contribution as provided under rule 51 shall be applicable.

The detail of the contribution received from Jalore District is at Annexure - 'A'

(c): No such instance has been reported at ESI Corporation.

(d) & (e): At present, there is no proposal to establish 500 Bed ESI Hospital at Jalore.

As on 31.01.2018, there are 1435 employees registered under ESI Scheme in Jalore. However, to set up 500 Bed ESI Hospital as per Corporation norms, there should be 4 lakh employees.

ANNEXURE-A

STATEMENT REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UN-STARRED QUESTION NO. 2543 FOR 12.03.2018 BY SHRI DEVJI M. PATEL REGARDING IMPLEMENTATION OF ESI ACT, 1948 IN JALORE.

Sr. No.	Month, Year	Contribution Received (Rs.)
1	September,2016	88,085.00
2	October,2016	1,00,609.00
3	November,2016	97,701.00
4	December,2016	99,391.00
5	January,2017	6,26,542.00
6	February,2017	6,31,954.00
7	March,2017	6,98,833.00
8	April,2017	6,18,963.00
9	May,2017	4,95,445.00
10	June,2017	5,26,677.00
11	July,2017	7,09,810.00
12	August,2017	7,11,960.00
13	September,2017	7,17,609.00
14	October,2017	4,22,377.00
15	November,2017	4,26,887.00
16	December,2017	4,92,096.00
17	January,2018	5,34,048.00
TOTAL		79,98,987.00
